

THE DEPUTY CHAIRMAN: The seniimnls of the House are recorded, and these will be conveyed to the Government.

डा० बापू कालदास : मैं तो आपसे दरखवास्त करता हूँ कि आप स्वयं सदन की भावनाओं को सरकार के सामने रखें।

श्री राजचन्द्र विहल (उत्तर प्रदेश) : महोदया, मैं बापू कालदास की भावनाओं में पूर्णतः सहमत हूँ कि चाहे स्त्री के खिलाफ हो, चाहे हरिजनों के खिलाफ हो, चाहे संविधान के खिलाफ हो, अंकराचार्य ने तीन चीजों पर हमला किया है। अम्बेडकर पर हमला हमारे संविधान पर हमला है। इस सदन के सम्मान पर हमला है। हरिजनों के सम्मान पर हमला है। स्त्री के साथ जो इस तरह का व्यवहार करे मैं उस को महान्याय नहीं कहूँगा। इस देश के साथ जो व्यवहार हो रहा है उन व्यवहारों से हमारे देश को बचाने के लिए जरूरी है ऐसे लोगों को सरा में मजबूत दंड दिया जाये।

कमारी सईदा खातून (मध्य प्रदेश) : श्री डा० बापू कालदास जी ने महिलाओं के सम्मान के बारे में जो बातें कही हैं मैं उनका पूरी तरह से समर्थन करती हूँ।

Unsatisfactory Functioning of the Telephone System in Patna

SHRI YASHWANT SINHA (Bihar): Madam, Deputy Chairman, I would like to draw the attention of the Government to the terrible state in which the telephone system in Patna is functioning. I know what I am going to say about the Patna telephone system is something which applies to such towns all over the country. In Patna what happens is you first pick up the telephone and start pray-in*. You have to pray very hard because you don't get the dial tone...

SHRI CHITA BASU (West Bengal): Pray to whom?

SHRI YASHWANT SINHA: Pray to God, pray to the Almighty, pray to the MWste.-in charge of Tele-

communications. If you are lucky and the Almighty has heard your prayer, then you might get the dial tone. If the Almighty does not answer your prayer, then you don't get the dial tone and there you are stuck. If you get the dial tone and you ring up the number, then there will be a deafening silence at the other end. Nothing happens. You may go on trying, or, you might get an engaged tone or if you are lucky

h to get through to the number dialled, you get caught in a cross-connection which is likely to happen most often, and you become an unwilling audience to some kind of conversation. You spend all your time in making one call which might take one hour, two hours, three hours or four hours, depending upon how much time you have. And yet you may not get the dialled number. In desperation if you want to

the assistance Of 199, then you dial that number and you spend another two hours. That number might ring but nobody will answer. This is the situation. It is a fulltime job in Patna as in many other cities, to make one phone call. I am not exaggerating. ...

SHRI MURASOLI MARAN (Tamil Nadu): That is the state of affairs all over India.

SHRI YASHWANT SINHA : This is the situation of the telephor.3 system. May I make one suggestion? I know the Government is incapable of doing anything more than that. There are probably four or five different exchanges in Patna starting with 2, 3, 5 or 6. I would suggest most humbly to the Government that they should instal a system where one can make a trunk call from one exchange to another. Since 199 does not answer, we should have a special number where we can book a trunk call from one part of the city to another. Then I am sure some relief will come to us because I do have ex-

pect any further relief from the Government. If one gets it one is lucky. If one does not get then that's the end of it. It is a very, very sad experience, a very harrowing experience. The whole telephone system -there has collapsed. Something must be done immediately to improve it. Thank you.

Suitability of Sriharikota Range for Satellite Launching

3HRI KAMAL MORARKA (Ba-jasthan): Madam, Deputy Chairman, I want to draw the attention of the Government through you,— yesterday there was a statement which the Minister also made on this ASLV

lite which failed—to a serious mailer and that is the selection of Sriharikota station. There is a particular scientist, Dr. Shrivastav, who has written to the ISRO Chairman giving a whole data; hundreds of crores of rupees of this country are being spent on the space programme.

THE DEPUTY CHAIRMAN: Yesterday, the Minister replied to this point. Probably you were not here. But, you can mention it.

SHI KAMAL MORARKA: On my particular point I will just take a few minutes because hundreds of crores of rupees are being spent on this programme, on atomic energy, on space or on futuristic programme. I am not against these programmes. The portfolios are being held by the Prime Minister; he himself is very interested in modernising all these things. But a serious doubt has been created because the failure is 66 per cent. Nowhere in the world the failure rate of satellite launching is 66 per cent. I don't think a poor country like India can afford such a high failure rate. There are serious doubts on this programme. I feel, after the departure of Dr. Homi J. Bhabha from the scene, the input is increasing and the output is decreasing. The country's money and the resources committed to this programme are going up every year, while the output is decreasing, passing these

Demands in a jiffy. We are passing hundreds of crores of rupees every year out of our total Budget. Probably, Defence and other things have more attention. But the fact is that what we are getting out of it is very, very marginal. If there is this success of this INSAT-1c that is flashed all over in the papers. Of course, it is a good thing. We are all happy that it succeeded. But compared to the input, the output is decreasing. It is a serious matter. The Prime Minister should look into it. He should revamp the entire space programme. Have competent scientists in it. And if necessary, have a re-look. We can wait for one year or two years and again start. But there is no need of wasting money if the failure is 66 per cent.

Agitation of Policemen in Gujarat

श्री मीर्जा इशार्दबंग (गुजरात) : माननीया उपसभापति महोदया, शिष्टता, निष्ठा और सेवा, सेना तथा रक्षकदलों को सामान्य पहचान है। इन तीनों के अभाव में रक्षक भक्षक में परिवर्तित हो जाते हैं। किसी भी देश-समाज को इन में इन मूल्य स्तरों में माँग दैनिक मात्रा में भी कम स्वीकार्य नहीं है।

किन्तु देश में किसी-कभी ऐसी तत्व भी जन्म लेते हैं जो देश-समाज की गरिमा को गत में डुबेल देते हैं। कुछ वर्ष पूर्व महाराष्ट्र और उत्तर प्रदेश जैसे राज्यों में कानून व्यवस्था के रक्षक पुलिस दलों ने अनुशासन का ह्रास किया। ऐसी ही गंभीर घटना गुजरात के कुछ अनुशासनहीन पुलिस कर्मचारियों ने घटित की। गुजरात में पुलिस कर्मचारी अपने प्रश्नों को समय में तथा कानूनी दायरे में रहकर वैधानिक ढंग से निपटारा कर सके, इसके लिए गुजरात सरकार ने 1979 में राज्य पुलिस मंडल की मान्यता दी जिसका कुछ नियमों द्वारा गलत इस्तेमाल किया गया और 1979-1982-1985 तथा 1986 के वर्षों में अनेक गैर-जिम्मेदाराना चेष्टाएँ तथा वर्तन इनके द्वारा किया गया जो असंयम, अनुशासनहीनता, विद्रोह तथा प्रजा के साथ विश्वासघात करने के ज्वलंत उदाहरण हैं।